

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:241
ANSWERED ON:23.11.2011
FUNDING STATE INFORMATION COMMISSION
Bajwa Shri Partap Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has mooted a proposal or a scheme to fund the State Information Commissions;
- (b) if so, whether the said proposal/scheme has been accepted by the Government;
- (c) if not, the reasons for not accepting the said proposal;
- (d) whether the Government is considering for providing financial autonomy and independent budget for the Information Commissions on the lines of Election Commission; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

(a) to (c): Yes, Madam. Funds have been provided to State Information Commissions (SICs) for IT-enablement and for awareness generation under a Plan Scheme. However, the proposal for partial assistance for construction of buildings of SICs had not been accepted as State Government are expected to provide the same.

(d) & (e): Central Information Commission (CIC) has sent a proposal to Government for granting more financial autonomy to the Commission. Proposal is under consideration.